

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. **11** /A. The earlier Vacancy position of the Jharkhand Superior Judicial Service as well as vacancies accrued till date including future vacancies likely to be accrued till 31st March, 2022 is modified in the following manner:-

By direct recruitment from Bar(25%)-Rule 4 (a)	By promotion from Civil Judge (Sr. Division) on the basis of merit-cum-seniority (65%)-Rule 4(b)	Promotion (by way of selection) through limited competitive Examination(10%)-Rule 4(C)
22	05	23

**If the candidates are not available for 10% quota, or are not able to qualify in the examination, then vacant post shall be filled up by regular promotion.*

Dated: 07th February, 2022

By Order,
Sd/-(Mohammad Shakir)
Registrar General
the 07th February, 2022

Memo No. 345 /Apptt. Dated Ranchi,

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi for uploading the above notification in the official website of the High Court of Jharkhand, Ranchi.


Registrar General